

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 272/2015
OA No.655/2010**

New Delhi this the 28th day of October, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Dr. B.K. Sinha, Member (A)**

Central Government SAG (S-29) Pensioners
Association through its Secretary,
R.D. Mishra
[Shanmugam
S/o – Late Shri Priavan
R/o – 555, Nanjudappa Road,
Kacharakanhalli,
Bangalore, Karnataka

-Petitioner

(None)

-VERSUS-

1. Shri Alok Rawat, Secretary,
Department of Pensions and Pensioner's Welfare,
Ministry of Personal, Public Grievance and Pensions,
Lok Nayak Bhawan, Khan Market.
2. Shri Ratan P. Watal,
Secretary, Department of Expenditure,
Ministry of Finance, North Block,
New Delhi

-Respondents

(By Advocates: Sh. Rajesh Katyal and Sh. D.S. Mahendru)

O R D E R (Oral)

Justice Syed Rafat Alam:

No one is responded on behalf of the applicant. The Contempt Petition stands dismissed for want of prosecution. Notices issued to the respondents are discharged. No costs.

(Dr. B.K. Sinha)

Member (A)

(Syed Rafat Alam)

Chairman

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